

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 867 of 2020

IN THE MATTER OF:

Mohd. Nazim Khan

....Appellant

Vs.

**Committee of Creditors of
Mothers Pride Dairy India Pvt. Ltd. & Ors.**

....Respondents

Present:

**For Appellant: Mr. Krishnendu Datta and Mr. Nilotpall Shyam,
Advocates.**

Mr. MD Nazim Khan (in-person)

Ms. Babita Jain (CA)

**For Respondents: Mr. Akash Shingal (RP, R-3),
Mr. R.K Gupta, Advocate for R-3.
Mr. Amarjeet Singh and Ms. Swati Bhatnagar,
Advocates for R-5.**

**Mr. Bishwajit Dubey, Mr. Shatrajit Banerji,
Mr. Aditya Jindal and Ms. Ashlesha Mittal,
Advocates for R-1&2.**

Mr. Abhishek Kumar, Advocate for R-4 (IBBI)

O R D E R
(Virtual Mode)

16.02.2021: It is stated that pleadings are completed. List the Appeal
'For Admission (After Notice) Hearing' on **03rd March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md